GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:655 ANSWERED ON:27.02.2013 EXTRADITION TREATY WITH BANGLADESH Tagore Shri Manicka

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has signed an extradition treaty with the Government of Bangladesh;
- (b) if so, the details thereof;
- (c) whether such treaty is likely to be beneficial for India; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (d) An Extradition Treaty between India and Bangladesh was signed on 28 January 2013 during the visit of the Minister of Home Affairs to Bangladesh. The Extradition Treaty would promote cooperation among law enforcing agencies of the two countries and help to curb criminal activities.